

GOVERNMENT OF INDIA
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
 LOK SABHA
 UNSTARRED QUESTION NO. 372
 TO BE ANSWERED ON 19TH JULY, 2016
 BENEFICIARIES OF AAY

372. SHRI SADASHIV LOKHANDE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of people benefitted and the quantum of foodgrains distributed under the Antyodaya Anna Yojana (AAY) during the last two years and the current year, State-wise;
- (b) whether the Government has undertaken any evaluation of the scheme to ascertain that its benefits are reaching the targeted beneficiaries, if so, the details and the outcome thereof;
- (c) whether the Government proposes to provide free foodgrains to the poorest of poor under AAY; and
- (d) if so, the details thereof indicating the number of persons likely to be benefitted thereunder?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 (SHRI RAM VILAS PASWAN)

(a) As per National Food Security Act (NFSA), 2013 notified by the Govt. of India approximately upto 2.5 crore Antyodaya Anna Yojana (AAY) families can be covered by State/UT Governments for providing subsidized food grains.

TPDS is operated under the joint responsibility of the Central and the State/UT Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for distribution of foodgrains including identification of AAY beneficiaries within the States/UTs rest with the concerned State/UT Governments.

A State/UT wise statement showing allocation of foodgrains and the quantity of foodgrains lifted by the State/UT Govts. for distribution including for AAY beneficiaries during the last two years and the current year is at Annex I.

(b): No Madam. AAY scheme has not been separately evaluated. This Department however has been getting the functioning of TPDS, including the implementation of AAY, evaluated by different agencies from time to time. These evaluation studies have revealed certain shortcomings/deficiencies in the functioning of TPDS, such as inclusion/exclusion errors, leakages/diversion of foodgrains, etc. The reports received have been sent to the concerned States/UTs for taking necessary remedial measures to remove the deficiencies noticed in the functioning of TPDS.

(c): No Madam. Under NFSA, 2013 foodgrains are provided to AAY beneficiaries at a highly subsidized rate of Rs.3/2/1 per kg for rice, wheat and coarse grains respectively.

(d): Question does not arise.

ANNEX REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.372 DUE FOR ANSWER ON 19.07.2016
IN THE LOK SABHA

Allocation and offtake of foodgrains under NFSA for AAY & Priority Households category from 2014-15 to 2016-17(Up to June,16)

(in thousand tons)

क्रम सं० S.No.	राज्य/ संघ राज्य क्षेत्र States/ Uts	2014-15		2015-16		2016-17(Up to June,16)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	आंध्र प्रदेश Andhra Pradesh	449.754	325.911	870.951	734.569	462.444	428.177
2	अरुणाचल प्रदेश Arunachal Pradesh	15.972	15.771	15.972	16.074	14.031	12.952
3	असम Assam	295.692	291.488	718.06	560.828	390.699	374.234
4	बिहार Bihar	4914.9	3926.397	5241.275	5025.021	1373.466	1151.548
5	छत्तीसगढ़ Chhatisgarh	1337.466	1329.701	1384.056	1384.056	346.014	346.014
6	दिल्ली Delhi	220.691	234.099	423.792	425.638	112.426	109.689
7	गोवा Goa	6.108	5.599	15.212	16.095	8.355	7.455
8	गुजरात Gujarat	318.36	309.087	326.292	326.169	527.238	516.961
9	हरियाणा Haryana	795	732.473	795	780.211	198.750	208.792
10	हिमाचल प्रदेश Himachal Pradesh	185.952	180.705	185.952	186.084	47.338	46.488
11	जम्मू - कश्मीर Jammu & Kashmir	107.388	96.353	163.15	123.156	118.704	129.045
12	झारखण्ड Jharkhand	385.524	356.653	973.584	726.751	390.412	362.582
13	कर्नाटक Karnataka	2542.657	2313.096	2608.836	2238.332	652.209	678.486
14	केरल Kerala	250.26	243.433	250.26	247.394	62.565	66.618
15	मध्य प्रदेश Madhya Pradesh	3194.247	2911.381	3390.015	3182.27	868.008	655.399
16	महाराष्ट्र Maharashtra	4527.492	4045.524	4605.192	4324.368	1151.298	1060.039
17	मणिपुर Manipur	26.724	26.724	26.724	26.725	35.391	14.299
18	मेघालय Meghalaya	29.484	29.484	46.172	27.026	32.400	35.145
19	मिजोरम Mizoram	10.92	9.722	13.721	11.098	11.133	9.305
20	नागालैंड Nagaland	19.968	21.486	19.968	21.764	4.992	6.488
21	ओडिशा Odisha	526.404	529.844	1031.826	870.144	510.562	533.594
22	पंजाब Punjab	870.12	191.434	870.12	890.317	217.530	119.346
23	राजस्थान Rajasthan	2791.572	2723.6	2791.572	2681.131	697.893	653.730
24	सिक्किम Sikkim	6.936	6.448	11.778	11.777	6.576	6.597
25	तमिल नाडु Tamil Nadu	783.144	741.524	783.144	782.662	195.786	196.085
26	तेलंगाना Telengana	204.534	81.719	784.38	668.348	324.012	300.214
27	त्रिपुरा Tripura	47.52	46.857	106.649	104.929	41.571	36.063
28	उत्तर प्रदेश Uttar Pradesh	1719.696	1578.078	2651.683	2541.652	2274.656	2176.249
29	उत्तराखण्ड Uttrakhand	80.184	103.066	240.822	234.432	100.365	103.505
30	पश्चिम बंगाल West Bengal	621.684	559.656	1603.372	1049.195	903.288	861.648
31	अं० एवं निकोबार A & N Island	1.818	2.089	1.928	0.885	0.999	0.629
32	चंडीगढ़ Chandigarh	13.096	10.598	6.145	6.529	0.000	0.000
33	दा० एवं न० हवेली D&N Haveli	2.196	2.72	2.762	3.001	2.244	1.257
34	दमन एवं दीव Daman & Diu	0.636	0.336	2.866	2.612	1.505	0.427
35	लक्षद्वीप Lakshadweep	0.504	1.008	1.184	1.016	0.381	0.381
36	पुदुचेरी Pudducherry	13.548	4.551	5.645	2.6	0.000	0.000
	जोड़ Total	27318.151	23988.615	32970.060	30234.859	12085.241	11209.441